

(b) Fall back wages are paid to piece-rated workers who are not able to achieve their prescribed work load in their shift on any day for no fault of their but due to the reasons of:

- (i) Power failure,
- (ii) Break-down of machinery relating to coal production, transportation, ventilation etc.,
- (iii) Derailment,
- (iv) Startmovement/Geological disturbances;
- (v) Non-supply of wagons at the siding within stipulated time,
- (vi) Temporary stoppage of faces due to safety reasons, etc. etc.

- (c) (i) Power failure,
- (ii) Breakdown of machinery,
- (iii) Geological disturbances i.e. adverse roof problems, faults etc.,
- (v) Failure of wagon supply within stipulated time.

(d) The amount spent under the head 'fall back wages' during the last three years are as below:

Year	Amount
1993-94	1380.35 lakhs
1994-95	1193.10 lakhs
1995-96	1516.23 lakhs

[English]

### Export of Agricultural Products

3292. SHRI N.S.V. CHITTHAN:  
SHRI NITESH BHARADWAJ:  
SHRI K.P. SINGH DEO:  
SHRI RAMASHRAYA PRASAD SINGH:  
DR. M. JAGANNATH:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have reviewed the country's performance of the exports of agricultural products;

(b) if so, the details thereof and the total quantity of agricultural products including spices and cardamom exported foreign exchange earned therefrom and overall achievements made during the Eighth Plan, item-wise;

(c) whether the Government have formulated any plan to boost the agricultural products particularly spices and cardamom upto 2005;

(d) if so, the details thereof and likely revenue to be earned upto 2005;

(e) whether the Government of Andhra Pradesh has requested to the Union Government for setting up of a regional office of Agriculture processed Foods Exports Authority in the State;

(f) if so, the details thereof and the action taken by the Government in this regard; and

(g) the time by which the said office is likely to be opened?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) and (b) Review of export performance is an ongoing exercise. The export projections for the agricultural and allied products (including coffee, tea, raw cotton and marine products) made by the Planning Commission for the terminal year of the Eighth Plan and the actual exports have been as under:-

S.No.	Item	Export Projection* for 1996-97 (Rs. in Crores at 1991-92 prices) (Planning Commission)	Export ** during 1995-96		Export** during 1996-97 (April-Dec'96 (Provisional)	
			Qty. in Tons	Value in Rs. Crores	Qty. in Tons	Value in Rs. Crores
1	2	3	4	5	6	7
1.	Tea	1324	157494	1171.66	104425	780.06
2.	Coffee	342	157087	1509.17	125049	1063.66

1	2	3	4	5	6	7
3.	Tobacco (Unmanufactured & manufactured)	450	71430	365.81	80851	492.36
4.	Oil Cakes	1250	4327816	2350.55	3015617	2167.03
5.	Spices (including cardamom)	447	211515	785.89	169562	816.26
6.	Cashew Kernels	1047	97792	1231.07	55061	1036.36
7.	Raw Cotton	323	137018	206.10	183930	1109.95
8.	Rice	1127	5512601	4553.01	1959170	2357.84
9.	Marine Products	2077	311536	3384.25	290906	3078.19
10.	Meat and Meat preparations	354	-	62.70	-	532.66
11.	Misc. processed foods (including processed fruits and juices)	700	-	757.15	-	1577.49
12.	Fruits and Vegetables	573	-	542.51	-	415.71
13.	Sugar and Molasses	1100	731459	503.55	1298775	853.00
14.	Not classified	950	-	1620.12	-	2265.35

\* Source: Eighth Five Year Plan Vol. I- Planning Commission

\*\* Source: DGCI&S, Calcutta.

(c) No, Sir. Government has not formulated any plan to boost Agricultural products, particularly spices and cardamom upto 2005 AD.

(d) Does not arise.

(e) Yes, Sir.

(f) and (g) A Regional Office of the APEDA is proposed to be established at Hyderabad.

#### Expansion of Banking Services

3293. SHRI RAMASHRAYA PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have explored the field of Corporate Banking, Overseas Banking, Small Industries, High-Tech Agriculture, Housing, Leasing and Capital Market for the opening of new bank branches in this field;

(c) if so, the details thereof, bank-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (c) Under the extant Branch Licensing Policy of Reserve Bank of India (RBI), banks can open in India without prior approval of RBI, five types of specialised branches viz. Industrial Finance, Overseas, SSI, NRI and Treasury Branches at centres of their choice. However, the banks have to obtain licences from concerned Regional Office of RBI before opening such specialised branches. Proposals for opening other types of specialised branches are to be referred to RBI for prior approval. Such proposals are considered by RBI on merits of each case.

Bank-wise data, as per information available with RBI (as on 31.12.96), regarding total number of specialised branches of public sector banks opened for (i) Corporate Banking, (ii) Overseas Banking, (iii) Small Scale Industries,